

VI. Reports and Accounts (1988-89) of the Minerals and Metals Trading Corporation of India Limited, New Delhi and related papers

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU) : Madam I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956 :—

I (a) Annual Report and Accounts of the State Trading Corporation of India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT—186/89 for (a) and (b)].

II (a) Annual Report and Accounts of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT—187/89 for (a) and (b)].

III (a) Sixth Annual Report and Accounts of the Spices Trading Corporation Limited, Bangalore, for the year 1988-89, together with the Auditors' Report on Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT—188/89 for (a) and (b)].

IV (a) Annual Report and Accounts of the Cashew Corporation of India Cochin, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT—184/89 for (a) and (b)].

V (a) Twenty-fourth Annual Report and Accounts of the India Tourism Development Corporation Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT—185/89 for (a) and (b)].

VI (a) Twenty-sixth Annual Report and Accounts of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT—15/89 for (a) and (b)].

I. Report and Accounts (1988-89) of the Marine Products Export Development Authority, Cochin and related papers

II. Report and Accounts (1987-88 and 1988-89) of the Spices Board, Cochin and related papers

III. Report and Accounts (1988-89) of the Indian Institute of Packaging, Bombay and related papers

IV. Report and Accounts (1988-89) of the Rubber Board, Kottayam and related papers

V. Report and Accounts (1988-89) of the Coffee Board, Bangalore and related papers

SHRI ARUN KUMAR NEHRU: Madam, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers under sub-section (3) of section 22 of the Marine Products Export Development Authority Act, 1972:—

(i) Seventeenth Annual Report of the Marine Products Export Development Authority, Cochin, for the year 1988-89.

(ii) Annual Accounts of the Marine Products Export Development Authority, Cochin, for the year 1988-89 and the Audit Report thereon.

(iii) Review by Government on the working of the Authority.

[Placed in Library. See No. LT—189/89 for (i) to (iii)]

II. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Accounts of the Spices Board, Cochin, for the year 1987-88 and the Audit Report thereon.

(b) Statement giving reasons for the delay in laying the paper mentioned above.

[Placed in Library. See No. LT—200/89 for (a) and (b)]

(ii) (a) Annual Report of the Spices Board, Cochin, for the year 1988-89.

(b) Review by Government on the working of the Board.

(c) Annual Accounts of the Spices Board, Cochin, for the year 1988-89 and the Audit Report thereon.

[Placed in Library. See No. LT—197/89 for (i) and (ii)]

III (a) Annual Report and Accounts of the Indian Institute of Packaging, Bombay, for the year, 1988-89, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Institute.

[Placed in Library. See No. LT—191/89 for (a) and (b)]

IV (a) Annual Report of the Rubber Board, Kottayam, for the year 1988-89.

(b) Annual Accounts of the Rubber Board, Kottayam, for the year 1988-89 and the Audit Report thereon.

(c) Review by Government on the working of the Board.

[Placed in Library. See No. LT—193/89 for (a) to (c)]

V (a) Forty-ninth Annual Report of the Coffee Board, Bangalore, for the year 1988-89.

(b) Annual Accounts of the Coffee Board, Bangalore, for the year 1988-89, together with the Auditors' Report on the Accounts.

(c) Review by Government on the working of the Board.

[Placed in Library. See No. LT—192/89 for (a) to (c)]

I. Report and Accounts (1988-89) of Cashew Export Promotion Council of India, Cochin and related papers

II. Report (1988-89) of the Export Inspection Council|Export Inspection Agencies, New Delhi and related papers

III. Report and Accounts (1988-89) of the Trade Development Authority, New Delhi and related papers.

IV. Report and Accounts (1988-89) of the Shellac Export Promotion Council, Calcutta and related papers

V. Report and Accounts (1988-89) of the Engineering Export Promotion Council, Calcutta and related papers

SHRI ARUN KUMAR NEHRU: Madam, I also beg to lay on the Table a copy of each (in English and Hindi) of the following papers:

I (a) Annual Report and Accounts of the Cashew Export Promotion Council of India, Cochin, for the year 1988-89, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Council.

[Placed in Library. See No. LT—196/89 for (a) and (b)]

II (a) Annual Report of the Export Inspection Council|Export Inspection Agencies, New Delhi, for the year 1988-89.

(b) Review by Government on the working of the Council.

[Placed in Library. See No. LT—194/89 for (a) and (b)]

III (a) Nineteenth Annual Report and Accounts of the Trade Development Authority, New Delhi, for the year 1988-89, together with the Auditors' report on the Accounts.

(b) Review by Government on the working of the Authority.

[Placed in Library. See No. LT—195/89 for (a) and (b)]